### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# RAJYA SABHA UN-STARRED QUESTION NO.1758 TO BE ANSWERED ON 15.03.2023

#### REHABILITATION OF STREET CHILDREN

#### 1758. SHRI DEREK O'BRIEN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. whether any study to count the number of street children in the country has been done, if so, details of last five years, State-wise; and
- b. the steps taken to rehabilitate them?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): The National Commission for Protection of Child Rights (NCPCR) has an online portal Baal Swaraj to do real time monitoring of children living in street situations - Baal Swaraj Portal-CISS. All the States/UTs have been directed by the Hon'ble Supreme Court in SMWP(C) No.6 of 2021 In Re. Children in Street Situations to upload the data of children who have been identified to be in street situations.

The Ministry is implementing a centrally sponsored scheme namely Mission Vatsalya through States and UT Governments for delivering services for Children in Need of Care and Protection (CNCP) including rehabilitation of children living on the streets and Children in Conflict with Law (CCL). The Child Care Institutions (CCIs) established under the scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, etc.

The children in street situation are produced before the Child Welfare Committee for appropriate orders of rehabilitation as children in need of care and protection.

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